

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)370(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.10.2017**

NAME OF THE COMPANY: M/s. Vimal Organics Ltd. Vs. M/s. Anya Polytech
and Fertilizers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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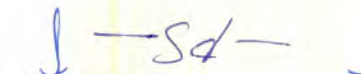
Present:	Mr. Ahsan Ahmad, Advocate for the Petitioner Mr. Nesar Ahmad and Mr. Hitesh Joshi, PCS
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Mr. P. Nagesh, Mr. Om Prakash and Mr. Pradeep Kr. Tripathi,
Advocates for the Respondent

ORDER

For Orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)